

क्रम नं नंम और पत्तः

- 40 अवर सचिव (नकदी), गृह मंत्रालय, नई दिल्ली ।
- 41 प्रधान सचिव, प्रधान मंत्री का कार्यालय, नई दिल्ली ।
- 42 अवर सचिव, विधि एवं न्याय मंत्रालय, नई दिल्ली ।
- 43 अवर सचिव, निर्वाचन आयोग, नई दिल्ली ।
- 44 पुलिस अधीक्षक, विशेष यूनिट केन्द्रीय जांच ब्यूरो, 10/6, जामनगर हाउस, नई दिल्ली ।
- 45 कोल इंडिया लिमिटेड, अंसल भवन, नई दिल्ली ।
- 46 संचार राज्य मंत्री, नई दिल्ली ।
- 47 संचार उप मंत्री, नई दिल्ली ।
- 48 संचार राज्य मंत्री के निजी सचिव ।
- 49 संचार राज्य मंत्री के अपर निजी सचिव ।
- 50 अध्यक्ष दूरसंचार आयोग ।
- 51 सदस्य (कार्मिक) दूरसंचार आयोग ।
- 52 अध्यक्ष एवं प्रबंध निदेशक, महानगर टेलीफोन निगम लिमिटेड, नई दिल्ली ।
- 53 मुख्य महाप्रबंधक, महानगर टेलीफोन निगम लिमिटेड, नई दिल्ली ।
- 54 वरिष्ठ उप महानिदेशक, दूरसंचार इंजीनियरी केन्द्र ।
- 55 मंडल इंजीनियर (आई/डी) जोर बग, महानगर टेलीफोन निगम लिमिटेड, नई दिल्ली ।
- 56 सेवा टेलीफोन (सेफ कस्टडी), दूरसंचार विभाग ।

Modernisation programmes in the field of telecommunications

608. SHRI M. A. BABY: Will the Minister of COMMUNICATIONS be pleased to state;

(a) the modernisation programmes being planned in the country and in Kerala in the field of telecommunications in the future and the details thereof; and

(b, whether this would result either in the deduction of jobs in the sector or stagnation in job appointments?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS

(SHRI P. V. RANGAYYA NAIDU): (a) Modernisation of telecom, services in the country proposed in the draft 8th Plan document include:—

- Automatisation of manual exchanges.
- Replacement of life expired/worn out equipment.
- Provision of additional ducts for underground cables.
- Induction of modern equipment such as digital electronic equipment (both in local and long distance

network), Fibre Optic and digital microwave.

— Extensive computerisation of Telecom, services.

— Use of improved computerised network management techniques.

— The 8th Plan proposals envisage;

(i) replacement of 14 lakh lines (inclusive of 3.48 lakh lines of manual exchanges) in the country including around 76,000 lines in Kerala (Kerala exchanges have been fully automated by 31-3-90).

(ii) provision of 2000 Kms. of ducting for the country out of which 60 Kms. are proposed in Kerala.

(iii) around 94 per cent of the proposed addition of local switching equipment by digital electronic equipment, all over the country including Kerala.

(iv) 21750 Rkms of fibre optic systems out of which 1170 Rkms in Kerala.

(v) 3 SBT systems at Cochin, Trivandrum and Kozhikode to modernise telegraph services.

(b) No, Sir.

Declaration of Kashmir Valley as disturbed area

609. SHRI KRISHAN LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have declared the entire Kashmir Valley as disturbed area;

(b) whether foreign journalists and tourists are being allowed to visit the Valley; if so their number from March, 1991 till date;

(c) whether it is also a fact that no proper precaution was taken to protect the

Israeli group of tourists from terrorists attack in Jammu and Kashmir;

(d) whether there was any bargain with the militants in the Valley in securing the release of Israeli tourists; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) Yes, Sir. 1497 foreigners including 89 journalists visited Srinagar during the period from March to 18th July, 1991.

(c) Provision for security to tourists is part of the overall scheme to maintain law & order in Kashmir Valley. The Government has taken a number of stringent administrative measures to contain terrorism

(d) No, Sir.

(e) Does not arise.

राष्ट्रीय राजमार्गों का निजीकरण

610. श्री अजीत जोशी :

श्री राधा कृष्ण मालवीय :

क्या जल-मत्तल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय राजमार्गों के निजीकरण के प्रश्न पर विचार करने का कोई प्रस्ताव सरकार के विचाराधीन है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) यदि नहीं, तो क्या कुछ नए राजमार्ग निर्माण हेतु निजी संगठनों को प्रावृत्ति किये जाएंगे ?

जल-मत्तल परिवहन मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार) (श्री जगदीश डाइटलर) : (क) से (ग) जी, हां, ।